



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.05.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 26.05.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1212 of 2025 & I.A. No. 7215 of 2025	Vasu Buildcon Vs. Kashi Viswanathan Sivaraman & Anr. With	26.05.2026	27.05.2026
2.	Comp. App. (AT) (Ins) No. 1225 of 2025 (With Defects)	Ankit Pathak Vs. Kashi Vishwanathan Sivaraman & Ors.	26.05.2026	27.05.2026
3.	Comp. App. (AT) (Ins) No. 1782 of 2025 Part Heard	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd. With	26.05.2026	27.05.2026
4.	Comp. App. (AT) (Ins) No. 01 of 2026 Part Heard	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd.	26.05.2026	27.05.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar